

consider all aspects of national security in a coordinated and comprehensive manner which brings to bear an integrated approach to policy making to deal with internal and external threats including non-military threats. This is to ensure greater cohesion in determining policy options and help in formulating suitable responses in a given as also a situation likely to arise in future. It will also enable policy directions to be taken after assessing all relevant factors.

The National Security Council will consist of Prime Minister (Chairman), Defence Minister, External Affairs Minister, Finance Minister and Home Minister. Other Central Ministers and Chief Ministers of States may be invited to participate in the meetings of the Council where necessary and when specifically requested to do so.

नेशनल राइफल्स

§ 1354. श्री राम जेठमलानी :
डा० जितेंद्र कुमार जैन :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भूतपूर्व सैनिकों की एक नेशनल राइफल्स गठित करने का निर्णय लिया है ;

(ख) यदि हां, तो उक्त निर्णय को कार्यान्वित करने के लिये सरकार की क्या योजना है ; और

(ग) इस नेशनल राइफल्स को कौन-कौन से मुख्य कार्य सौंपे जाने का प्रस्ताव है ?

रक्षा मंत्रालय में राज्य मंत्री (डा० राजा रामन्ना) : (क) से (ग) : एक समर्पित एवं विशेष रूप से प्रशिक्षित सैन्य बल का गठन किये जाने की आवश्यकता को सिद्धान्त रूप में स्वीकार कर लिया गया है। इसमें सेना के

§Previously Unstarred Question 929 transferred from the 16th May, 1990.

सेवारत और/या सेवानिवृत्त सैनिक होंगे। यह बल अन्य कार्यों के अतिरिक्त देश की आंतरिक सुरक्षा तथा घुसपैठ रोकने, विशेष रूप से सीमावर्ती क्षेत्रों में, के लिये किये जा रहे उपायों को और सुदृढ़ करेगा।

Lack of proper security arrangements for carrying equipment/classified documents by employees of BEL

1355. SHRI A. NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a letter dated the 17th March, 1990 from Secretary, Centre of Indian Trade Unions, Central Office, New Delhi regarding lack of proper security arrangements for the equipment and classified documents of employees for attending servicing/repair jobs in various defence sectors and the lack of escort for such employees;

(b) if so, whether Government are taking corrective steps in this regard; if so, the details thereof;

(c) whether any employee/employees have been penalised for theft of vital equipments/classified documents during the last three years;

(d) if so, whether Government are taking steps to withdraw the punitive action against the employee/employees in view of the general absence of proper security arrangements; and

(e) whether specific suggestions have been received from the Employees Union with regard to security arrangements; if so, the details thereof and the action of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) The matter essential concerns Bharat Electronics who are making appropriate arrangements for the safe carriage of costly equipment and classified documents.